

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8542 - JK (LD) of 2026
DATED:- 10 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

No:-LAW-OIC/7/2026

Dated:- 10.07.2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
6. Administrative Secretary, Skill Development Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 8542- JK(LD) of 2026 dated 10.07.2026

S. No.	Case No.	Filing Year	Title of the Case	OIC	Designation
1	OA//2026	2026	Simranjeet singh Vs UT of J&K and others.	Mr. Javaid Ahmad	Principal/Superintendent ITI Poonch
2	CP/395/2026 in OA/1330/2023	2026	Neetu Rani Najawan Vs UT of J&K and others.	Ms. Neelanjana Manwati	Govt. Polytechnic for Women Jammu
3	OA//2026	2026	Yameen Kinnah Vs UT of J&K and others.	Ms. Shafqat Ara	Kashmir Government Polytechnic Srinagar
4	WPC/1103/2026	2026	Zameer Yousaf Vs UT of J&K and others.	Mr. Sahil Rashid	Principal/Superintendent Govt. ITI Bandipora
5	OA/601/2026	2026	Neelofar Jan Vs UT of J&K and others.	Mr. Suket Gupta	Secretary
6	OA/2026	2026	Rajneesh Kumar Vs UT of J&K and others.	Mr. A.R. Sheikh	Principal/Superintendent Govt. ITI Jammu
7	OA/665/2026	2026	Meenakshi Vs UT of J&K and others.	Mr. Naresh Singh	Principal/Superintendent Govt. ITI Samba
8	OA/666/2026	2026	Karanjcet Kundal Vs UT of J&K and others.	Mr. Amandeep Singh	Principal/Superintendent Govt. ITI R.S. Pura
9	OA/564/2026	2026	Davinder Singh Vs UT of J&K and others.	Mr. Vivek Sharma	Principal GPC Kathua
10	OA/533/2026	2026	Shabhnam Qureshi Vs UT of J&K and others.	Mr. Parvez Iqbal	Principal/Superintendent Govt. ITI Gool
11	WPC/3014/2026	2026	Haziq Wani Vs UT of J&K and others.	Mr. Imran Wajahat	Superintended Govt. ITI Budgam
12	O.A/24/2026	2026	Mohd Ramzan Vs UT of J&K and others.	Mr. Sunil Kotwal	Account Officer
13	O.A/1314/2025	2025	Manzoor Ahmad Khan Vs UT of J&K and others.	Ms. Shafqat Ara	Kashmir Government Polytechnic Srinagar

Reyazul

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